

Top posts in BHEL

1135. SHRI B. KRISHNA MOHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that certain top managerial posts in BHEL have not been filled up for the last one year; and

(b) if so, what are the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) 'No, Sir. Only one post of Director (R & D) has fallen vacant with effect from 1.5-1983.

(b) Does not arise.

1136. [Transferred to the 10th May, 1983].

1137. [Transferred to the 9th May, 1983].

Separate State for plain Tribals of Assam

1138. SHRI CHAND RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether plain tribals of Assam have demanded division of Assam and creation of a separate State for them with the provision for constitutional safeguards for minorities and tribals; and

(b) whether any decision has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) Some such demands have come to notice of the Government from time to time, but the Government have not been in favour of further re-organisation of Assam.

Minority high powered committee and minorities commission

1139. SHRI SYED AHMAD HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Minority High Powered Committee and Minorities Commission have submitted its reports to Government;

(b) if so, what are the recommendations in this regard and the action taken by Government thereon;

(c) whether it is a fact that the functions of the Minorities Commission are quasi-judicial in nature;

(d) if so, the manner in which the Commission propose to deal with the causes and complaints of discrimination and enforcement of laws for the protection of minorities; and

(e) whether there is any proposal under Government's consideration to amend the Constitution of India to provide for the appointment of the Minorities Commission on a regular basis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b) It is presumed that the expression 'Minority High Power Committee' refers to the High Power Panel on Minorities, Scheduled Castes and Scheduled Tribes and other weaker sections. The Report of this Panel is awaited. The Minorities Commission has so far submitted three Annual Reports for the year 1978, 1979, 1980 and the Fourth Report covering the period from January, 1981 to March, 1982, (the Commission have decided to shift to a financial year basis for its Reports). The first, second and third Annual Reports of the Minorities Commission together with the Action taken-Memoranda were laid on the Table of the Rajya Sabha on 9.7-1980, 22-12-1980 and 5-8-1982 respectively. The fourth Annual Report of the Minorities Commission has been received on 19-4-1983. Its printed copies have yet to be received. This Report is under consideration of the Government.